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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

06.11.2017

O.A./260/10/2011

ASHOK KUMAR GAUTAM

-V/S-




INCOME TAX

ITEM NO:10

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:


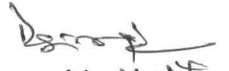
Mr.S. Behera

Notes of The Registry	Order of The Tribunal
	<p>This is a case of 2011. In spite of several opportunities given, the applicant is not pursuing this case. Hence, the O.A. is dismissed for default. Mr. S. Behera, Ld. SCGPC appearing for the Official Respondents is present.</p> <div> (DR. MRUTYUNJAY SARANGI) MEMBER (A)</div> <div> ( SUSHSANTA KUMAR PATTNAIK) MEMBER (J)</div> <p>kb</p>

On 06.11.17

Copy of order  
are being prepared  
for counsels  
for both sides.

  
10.11.17

  
  
10.11.17